

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00596/2017

Jabalpur, this Thursday, the 25th day of April, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Uma Mishra W/o Late Shri Vinod Kumar Mishra, A/a 65
years R/o H.No.26 Ravindra Nagar, Adhartal Jabalpur (M.P.)
482004 Mob. No.07614069049 **-Applicant**

(By Advocate –None)

V e r s u s

1. Union of India, Through Secretary, Ministry of Defence,
South Block New Delhi 110001
2. Secretary Ministry of Finance Department of
Expenditure North Block New Delhi 110001
3. The Engineer-in-Chief Branch Military Engineering
Services Rajaji Marg, New Delhi 110001
4. The Chief Engineer Head Quarter Central Command
Lucknow 226002
5. Garrison Engineer (East), MES, Jabalpur Zone, C/o 56
APO PIN 901124
6. Accountant General, PCDA (P) Draupadi Ghat
Allahabad (U.P.) 211001
7. Branch Manager, State Bank of India, Branch Office-
ind. Est. Adhartal Jabalpur 482001 **-Respondents**

(By Advocate –Shri Varun Nathan proxy counsel for Smt.
**Kanak Gaharwar for respondent No.1 to 6 and Shri Vivek
Shukla for respondent No.7)**

ORDER (Oral)

None for the applicant.

2. The learned counsel for the official respondents have moved an M.A. No.200/1321/2018 whereby it has been submitted by the official respondents that the grievance of the applicant has been resolved by issuing of Rs.3,80,180/- bearing Cheque No.523953 dated 24.09.2018 in favour of the applicant. A copy of the receipt dated 29.09.2018 is annexed as Annexure R/1. In the said M.A. the learned counsel for the respondents has submitted that the matter has been resolved and this O.A. has become infructuous.

3. I have considered the matter. Despite granting several opportunities to the applicant none has appeared on behalf of the applicant from the last more than five occasions.

4. Resultantly, in view of the averments made in M.A. this Original Application is disposed of as having become infructuous. However, applicant shall be at liberty to make appropriate application if any grievance persists.

(Ramesh Singh Thakur)
Judicial Member

kc